

OFFICE OF THE DISTRICT & SESSIONS JUDGE, GAJAPATI,
PARALAKHEMUNDI,

// QUOTATION CALL NOTICE //

L.No. 1349

Dated: 18.02.2017.

Sealed Quotations are invited by the Registrar, Civil Courts, Paralakhemundi Gajapati (District) from the business organizations to supply and install two Air Coolers (Symphony Hi Cool) for each Court at JMFC, Mohana and JMFC, R.Udayagiri in Gajapati district.

The quotations of price should include all types of Taxes, Transportation charge, installation charge's etc. The interested bidder may submit their bid in a sealed cover either by Post or by hand to the undersigned on or before 20.02.2017.



Registrar,
Civil Courts, Gajapati,
Paralakhemundi.

OFFICE OF THE DISTRICT & SESSIONS JUDGE, GAJAPATI,
PARALAKHEMUNDI,

// QUOTATION CALL NOTICE//


L.No. 1350

Dated: 18.02.2017.

Sealed Quotations are invited by the Registrar, Civil Courts, Paralakhemundi Gajapati (District) from the publishers or Law Book's Shop for supply of the following books to this Judgeship.

Sl.No.	Name of the Book	Nos.
01	Criminal Major Acts by Justice Khastagir	02
02	G.R. & C.O. (Criminal)	02
03	G.R. & C.O. (Civil)	02
04	Master Guide to Government Servant	04
05	Orissa Criminal Minor Acts	12
06	O.R.V. Act	04
07	Dictionary (Chamber / Oxford)	04
08	Limitation Act (Bare Act)	04
09	Stamp Manual (Bare Act)	04
10	Weight & Measure Act (Bare Act)	04
11	Labour Laws (Payment of Wages, minimum Wages and Child Labour Act)	04
12	Essential Commodities Act (Bare Act)	04
13	O. G.F.R. (Volume- I & II)	04
14	Probation of Offender Act (Bare Act)	12
15	Indian Explosive & Substance Act (Bare Act)	04
16	Arms Act, 1959 (Bare Act)	04
17	Court Fee Act (Bare Act)	04
18	PC & PNDT Act (Bare Act)	04
19	Dowry Prohibition Act (Bare Act)	04
20	Domestic Violence Act (Bare Act)	04
21	Indian Electricity Act (Bare Act)	04
22	Orissa Grama Panchayat Act (Bare Act)	04
23	Specific Relief Act (Bare Act)	04
24	Prevention of Damage to Public Property Act, 1984 (Bare Act)	04
25	Juvenile Justice (C & PC Act), 2015 (Bare Act)	04

The quotations of price should include discounts, name of the author, name of the Publishing House, all types of Taxes, Transportation charge etc. The interested bidder may submit their bid in a sealed cover either by Post or by hand to the undersigned on or before 20.02.2017. The number of books may increase or decrease as per the decision of the Hon'ble District Judge.


Registrar,
Civil Courts, Gajapati,
Paralakhemundi.